

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

**No. K.13029/01/2019-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)**

....

**Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 24th October, 2019.**

NOTIFICATION

In exercise of the powers conferred by clause (1) of Article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Suvir Sehgal, (ii) Girish Agnihotri and (iii) Smt. Alka Sarin, to be Additional Judges of the Punjab and Haryana High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

my
24/10/2019
(Rajinder Kashyap)

**Joint Secretary to the Government of India
Tele: 2338 3037**

To

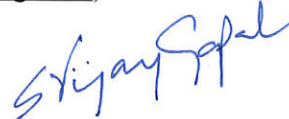
The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 13029/01/2019-US.II

Dated 24.10.2019

Copy to:-

- (1) S/Shri (i) Suvir Sehgal, (ii) Girish Agnihotri and (iii) Smt. Alka Sarin,
C/o The Registrar General, Punjab and Haryana High Court, Chandigarh.
- (2) The Secretary to the Governor, Punjab, Chandigarh.
- (3) The Secretary to the Governor, Haryana, Chandigarh.
- (4) The Secretary to the Chief Minister, Punjab, Chandigarh
- (5) The Secretary to the Chief Minister, Haryana, Chandigarh
- (6) The Secretary to the Chief Justice, Punjab and Haryana High Court, Chandigarh.
- (7) The Chief Secretary, Government of Punjab, Chandigarh.
- (8) The Chief Secretary, Government of Haryana, Chandigarh.
- (9) The Registrar General, Punjab and Haryana High Court, Chandigarh.
- (10) The Accountant General, Punjab, Chandigarh.
- (11) The Accountant General, Haryana, Chandigarh.
- (12) The President's Secretariat, (CA.II Section), New Delhi
- (13) PS to Principal Secretary to the Prime Minister, New Delhi.
- (14) Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- (15) PS to ML&J/PPS to Secretary (J)/JS(RKK)/DS(ANS)/SO(Desk).
- (16) Technical Director, NIC, Department of Justice, with a request to upload on the
Website of the Department of Justice (www.doj.gov.in)



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 2338 2978